

# In The Central Administrative Tribunal, Jaipur Bench, Jaipur

(9)

O.T./TA/MP, No. \_\_\_\_\_/199

Versus \_\_\_\_\_

Date of Order

Orders

18-12-92

Mr. Rakesh Sharma, Brief  
Holder for Mr. Rajendra  
Soni, Counsel for the applicant.

Learned Counsel for  
the applicant says that  
the case can be heard by  
single member, may be  
listed for admission on  
1-1-93 before Honble Single Member.

C. Krishna  
Gopal Krishna  
Member (Jud.)

B. B. Mahajan  
Member (Adm.)

11/1/93

Applicant or his counsel  
not present.

OA is dismissed in  
default for non prosecution  
on the part of the applicant.

C. Krishna

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resp' on  
vide 185 & 186  
date 11-1-93

21/1/93